THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/3386 /A

From :-

Smti. Pronita Morang,

Joint Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

The Joint Registrar,

Gauhati High Court,

Itanagar Permanent Bench.

Dated Guwahati,

May, 2025.

Sub:-

Casual leave.

Ref:-

No. HC(IB)-VIG/01/2025/383-86 dated 20.05.2025.

Sir,

With reference to the above, I am directed to inform you that Smti. Jaweplu Chai, District & Sessions Judge, Aalo, West Siang District, Arunachal Pradesh has been granted 5 (five) days casual leave w.e.f. 02.06.2025 to 06.06.2025, along with station leave permission from 01.06.2025 to 08.06.2025. The next senior most Judicial Officer available at the station would remain in charge of her Court and Office in her absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2008(Pt.)/3387-3388/A, dtd. Copy to:

1. Smti. Jaweplu Chai, District & Sessions Judge, Aalo, West Siang District, Arunachal Pradesh.

The Project Manager, Gauhati High Court, Guwahati.

26.050,250

JT. REGISTRAR (VIGILANCE)